THE MINISTER OF HOME AF-FAIRS (SHRI Y, B. CHAVAN): (a) No, Sir. The term of the Commission has been extended upto 31-12-1968.

(b) Does not arise.

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उत्तर प्रदेश रोडवेज

*73. श्री मान सिंह वर्माः क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

ं (क) क्यायह सच है कि सरकार ने उत्तर प्रदेश रोडवेज की बसों में फिर से उच्च श्रेणी और निम्न श्रेणी प्रथा शुरू कर दी है ; और

(ख) यदि हां, तो उसके क्या कारण है ?

†[UTTAR PRADESH ROADWAYS

*73. SHRI MAN SINGH VARMA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that Government have re-introduced upper class and lower class categories in the buses of the Uttar Pradesh Roadways; and

(b) if so, what are the reasons therefor?]

परिवहन तथा नौबहन मंत्री (प्रो॰ वी॰ के॰ आर॰ वी॰ राव) : (क) तथा (ख) अपे-क्षित सूचना उत्तर प्रदेश सरकार से एकत्रित की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जायेगी।

†[THE MINISTER OF TRANS-PORT AND SHIPPING (PROF. V. K. R. V. RAO) : (a) and (b) The required information is being collected from the Government of U.P. and will be laid on the Table of the Sabha, when received.]

OFFICERS BELONGING TO SCHEDULED CASTES AND TRIBES IN DELHI ADMINIS-TRATION

*74. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers in Class I, Class II and Class III posts in the Delhi Administration;

†[] English translation.

(b) the number of officers belonging to the Scheduled Castes and the Scheduled Tribes in Class I, Class II and Class III posts in the Delhi Administration;

to Questions

(c) whether the percentage of posts fixed by Government for persons belonging to the Scheduled Castes and the Scheduled Tribes has been maintained; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA) : (a)

	Class	I	·	٠	٠	412
	Class	II	•		•	927
	Class	III	•	•	•	33, 0 93
(b)	Class	I				8
	Class	II	•			30
	Class	ш			•	2,020

(c) Yes, according to rules and instructions of the Government of India and subject to availability of such candidates.

(d) Does not arise.

CRIMES IN WEST BENGAL

*75. SHRI D. L. SEN GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of instances of Crime of cognizable nature which have taken place in West Bengal during the present spell of President's rule;

(b) the number of cases which were detected by the police; and

(c) the authority which is investigating into the case of daylight mail robbery which took place in Park Street Post Office on the 1st July, 1968?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The information is being collected from the Government of West Bengal and will be laid on the Table of the House on receipt.